

ITEM NO.1

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA 19/2016 in Writ Petition(s) (Civil) No(s). 801/1986

SUPREME COURT EMPLOYEES WELFARE ASSN. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(APPLN(S) FOR DIRECTIONS)

WITH

W.P.(C) No. 1074/2017 (X)

Date : 22-11-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Adinarayan Rao, Sr. Adv.
Mr. Abhinav Agrawal, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. K. Radhakrishnan, Sr. Adv.
Mr. Anukul Chandra Pradhan, Sr. Adv.
Mr. V.V. Pattabhiram, Adv.
Ms. Rashmi Malhotra, Adv.
Mr. M.K. Maroria, AOR

Mr. Satya Mitra Garg, AOR
Ms. Manju Aggarwal, Adv.

Mr. P. Parmeswaran, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed by Mr. K. Radhakrishnan, learned senior
counsel, post on 6th December, 2017.

(DEEPAK MANSUKHANI)
AR-cum-PS

(RAJINDER KAUR)
Court Master